

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 46 of 2013 in
(R.P.) DFR No. 165 of 2013 in
Appeal No. 24 of 2011

Dated : 2nd May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Odisha Power Transmission Corporation Ltd. Petitioner (s)

Versus

Odisha Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. R.K. Mehta with
Mr. Rajeev Ramkam

ORDER

We have heard Mr. R.K. Mehta, Learned Counsel for the Petitioner on I.A. No. 46 of 2013.

Order on IA is reserved.

(V.J. Talwar)
Technical Member
rkt/vt

(Justice M. Karpaga Vinayagam)
Chairperson